

SPECIAL BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/281(KB)2022
IA(IBC)(PLAN)/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	ORBIT FINANCIAL CONSULTANTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

ORDER

1. Ld. Counsel for the Applicant present.
2. **IA(IBC)(PLAN)/6(KB)2024-**
 - i. Ld.Counsel for the applicant seeks three days' time to file hard copy of this IA with the Registry.
 - ii. Let the same be done.
3. Post the matter on **25/04/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**